

In The Central Administrative Tribunal
Calcutta Bench

OA 912 of 1996

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

Jayanta Kr. Hazra

- VS -

D/O Post

For the Applicant : Mr. B. Sinha Roy, Counsel

For the Respondents: Mr. B.K. Chatterjee, Counsel

Heard on : 10-11-2000

Date of Order : 10-11-2000

ORDER

D. PURKAYASTHA, JM

This application has been filed in the year 1996. By this application the applicant has sought direction upon the respondents to declare him as a workman in the office of the respondents under whom the provisions of the Industrial Disputes Act, 1947 is applicable. Ld. Counsel for the respondents submits that the instant application is not sustainable in this Tribunal. Therefore, applicant may seek for appropriate relief in the appropriate Court for having declaration as sought for in the application. Accordingly, application is disposed of.

Jayanta
(B.P. Singh)
Member (A)

(D. Purkayastha)
Member (J)